

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	TRIPURA				UTTARANCHAL			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	257,689	299,483	307,656	320,415	408,559	600,493	639,704	744,053
I. TAX REVENUE (A+B)	62,274	69,884	67,415	74,001	196,433	257,963	270,008	313,669
A. State's Own Tax Revenue (1 to 3)	23,962	30,750	27,976	31,160	144,436	165,771	184,207	207,142
1. Taxes on Income (i+ii)	2,074	2,244	2,000	2,100	259	290	352	387
i) Agricultural Income Tax	27	44	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	2,047	2,200	2,000	2,100	259	290	352	387
2. Taxes on Property and Capital Transactions (i to iii)	1,349	1,801	1,645	1,760	21,554	22,831	31,305	33,802
i) Land Revenue	120	301	145	160	774	853	890	975
ii) Stamps and Registration fees	1,206	1,500	1,500	1,600	20,780	21,978	30,415	32,827
iii) Urban Immovable Property Tax	23	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	20,539	26,705	24,331	27,300	122,623	142,650	152,550	172,954
i) Sales Tax (a to f)	16,070	21,000	19,500	21,800	79,351	89,000	100,000	115,884
a) State Sales Tax	16,070	21,000	19,500	21,800	21	53,336	59,928	69,447
b) Central Sales Tax	—	—	—	—	79,329	7,052	7,924	9,182
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	27,872	31,317	36,292
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	740	831	963
ii) State Excise	3,237	4,200	3,431	4,000	29,201	35,797	35,797	40,094
iii) Taxes on Vehicles	1,045	1,400	1,400	1,500	9,891	13,500	12,400	13,610
iv) Taxes on Goods and Passengers	—	—	—	—	—	1	1	1
v) Taxes and Duties on Electricity	1	2	—	—	3,749	3,802	3,802	2,759
vi) Entertainment Tax	44	33	—	—	432	520	520	572
vii) Other Taxes and Duties	142	70	—	—	—	30	30	34
B. Share in Central Taxes	38,312	39,134	39,439	42,841	51,997	92,192	85,801	106,527
II. NON-TAX REVENUE (C+D)	195,415	229,599	240,241	246,413	212,126	342,530	369,696	430,383
C. State's Own Non-Tax Revenue (1 to 6)	17,685	6,650	5,360	6,034	54,770	52,907	59,711	78,412
1. Interest Receipts	456	500	500	600	2,196	2,498	2,498	2,768
2. Dividends and Profits	—	20	20	30	26	29	29	32
3. General Services	2,477	2,146	2,326	2,459	6,976	5,796	7,988	18,249
<i>of which: State lotteries</i>	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	504	708	450	588	3,148	3,219	4,346	4,645
i) Education, Sports, Art and Culture	82	145	100	110	2,227	2,377	3,326	3,596
ii) Medical and Public Health	178	400	178	300	260	320	320	298
iii) Family Welfare	4	5	—	—	8	10	6	7

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	TRIPURA				UTTARANCHAL			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	99	104	150	150	147	171	171	191
v) Urban Development	—	4	—	—	1	2	82	82
vi) Labour and Employment	11	11	12	13	100	94	94	102
vii) Social Security and Welfare	5	9	—	—	98	—	96	97
viii) Water Supply and Sanitation	111	—	—	—	140	—	3	3
ix) Others	14	30	10	15	166	245	248	269
5. Fiscal Services	—	—	500	600	2	1	1	2
6. Economic Services (i to xvii)	14,248	3,276	1,564	1,757	42,423	41,364	44,849	52,716
i) Crop Husbandry	143	125	150	175	640	1,109	1,109	841
ii) Animal Husbandry	114	110	115	121	116	146	73	92
iii) Fisheries	54	62	57	59	3	4	4	4
iv) Forestry and Wildlife	563	1,650	500	550	13,058	14,976	14,976	13,090
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	5	6	5	6	294	281	282	151
vii) Other Agricultural Programmes	—	10	—	—	9	7	18	19
viii) Major and Medium Irrigation projects	3	—	—	—	574	574	575	161
ix) Minor Irrigations	12	19	13	14	101	103	104	165
x) Power	10,520	—	—	—	21,969	19,111	22,800	32,800
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	10	15	11	11	125	32	32	48
xiii) Industries@	699	650	602	700	3,696	4,035	4,035	4,437
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	14	—	—	—	129	10	10	11
xvi) Tourism	36	47	40	42	1,306	409	409	500
xvii) Others*	2,075	582	71	79	402	567	424	397
D. Grants from the Centre (1 to 5)	177,730	222,949	234,881	240,379	157,357	289,623	309,986	351,972
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	88,013	80,436	82,369	92,454	132,689	136,731	147,763	186,494
	—	—	—	—	—	—	—	—
2. Central Plan Schemes	2,182	1,031	575	400	1,722	3,831	4,031	2,390
3. Centrally Sponsored Schemes	28,404	18,325	16,683	20,251	9,649	21,595	29,104	31,300
4. NEC/ Special Plan Scheme	1,312	12,976	11,321	12,502	—	—	—	—
5. Non-Plan Grants (a to c)	57,819	110,181	123,933	114,772	13,297	127,466	129,088	131,788
a) Statutory Grants	49,917	104,191	104,191	106,430	8,222	117,833	119,044	122,034
b) Grants for relief on account of Natural Calamities	693	964	964	992	2,950	7,102	7,102	7,244
c) Others	7,209	5,026	18,778	7,350	2,125	2,531	2,942	2,510

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	UTTAR PRADESH				WEST BENGAL			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	3,761,738	4,266,761	4,674,036	5,614,439	1,991,819	2,134,067	2,465,419	2,670,280
I. TAX REVENUE (A+B)	3,074,781	3,533,681	3,809,323	4,453,568	1,630,934	1,740,132	1,778,030	2,074,241
A. State's Own Tax Revenue (1 to 3)	1,569,261	1,829,058	1,978,700	2,348,378	992,445	1,069,517	1,111,552	1,272,679
1. Taxes on Income (i+ii)	907	535	981	600	23,908	30,123	26,923	30,246
i) Agricultural Income Tax	—	—	—	—	165	123	185	208
ii) Taxes on Professions, Trades, Callings and Employment	907	535	981	600	23,743	30,000	26,738	30,038
2. Taxes on Property and Capital Transactions (i to iii)	278,481	300,450	311,176	358,178	213,995	179,351	198,410	223,560
i) Land Revenue	10,244	7,650	9,689	8,178	113,255	74,242	80,313	89,451
ii) Stamps and Registration fees	268,236	292,800	301,487	350,000	100,654	105,074	118,000	134,000
iii) Urban Immovable Property Tax	1	—	—	—	86	35	97	109
3. Taxes on Commodities and Services (i to vii)	1,289,873	1,528,073	1,666,543	1,989,600	754,542	860,043	886,219	1,018,873
i) Sales Tax (a to f)	888,832	1,052,400	1,200,000	1,452,800	571,630	650,289	650,800	762,248
a) State Sales Tax	888,793	590,781	721,100	855,000	505,358	572,858	577,621	678,950
b) Central Sales Tax	—	60,103	70,000	90,000	62,998	73,327	71,970	81,969
c) Sales Tax on Motor Spirit and Lubricants	—	399,116	406,500	495,000	859	3,680	688	700
d) Surcharge on Sales Tax	—	—	—	—	2,397	402	500	600
e) Receipts of Turnover Tax	—	—	—	—	2	11	10	15
f) Other Receipts	39	2,400	2,400	12,800	17	11	11	14
ii) State Excise	268,619	320,000	322,340	365,000	67,156	75,092	75,551	86,995
iii) Taxes on Vehicles	77,584	58,874	58,867	70,968	52,766	70,000	63,320	75,984
iv) Taxes on Goods and Passengers	8,174	65,300	52,600	64,232	55	100	57	65
v) Taxes and Duties on Electricity	35,436	19,499	19,499	22,000	26,965	28,750	55,954	47,985
vi) Entertainment Tax	—	11,023	12,223	13,200	4,239	5,995	4,773	5,369
vii) Other Taxes and Duties	11,228	977	1,014	1,400	31,729	29,817	35,765	40,228
B. Share in Central Taxes	1,505,520	1,704,623	1,830,623	2,105,190	638,489	670,615	666,478	801,562
II. NON-TAX REVENUE (C+D)	686,956	733,080	864,715	1,160,872	360,884	393,935	687,391	596,039
C. State's Own Non-Tax Revenue (1 to 6)	272,029	224,719	231,930	357,804	134,566	104,102	119,980	124,460
1. Interest Receipts	59,793	65,761	65,549	65,157	58,931	15,211	27,472	27,978
2. Dividends and Profits	927	592	592	592	43	62	49	55
3. General Services	34,436	54,848	53,471	56,313	27,247	26,066	33,936	33,630
<i>of which: State lotteries</i>	—	—	—	—	2,370	6,549	8,882	2,638
4. Social Services (i to ix)	69,300	18,354	18,360	20,404	12,428	17,310	17,507	19,252
i) Education, Sports, Art and Culture	58,102	6,370	6,366	7,122	3,067	3,894	3,427	3,845
ii) Medical and Public Health	4,203	4,877	4,877	6,304	7,151	9,930	11,355	12,319
iii) Family Welfare	88	350	350	150	45	47	51	58

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(Rs. Lakh)

Items	UTTAR PRADESH				WEST BENGAL			
	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	985	2,346	2,346	2,346	1,396	1,399	1,594	1,799
v) Urban Development	433	3,198	3,198	3,198	56	78	66	74
vi) Labour and Employment	1,363	860	863	869	154	152	193	216
vii) Social Security and Welfare	1,725	295	301	400	251	795	362	403
viii) Water Supply and Sanitation	13	—	—	—	139	790	156	176
ix) Others	2,388	58	59	14	169	225	303	363
5. Fiscal Services	11	—	—	—	1	3	1	1
6. Economic Services (i to xvii)	107,561	85,164	93,958	215,339	35,916	45,450	41,016	43,544
i) Crop Husbandry	1,860	1,778	1,786	2,868	591	789	706	781
ii) Animal Husbandry	1,345	1,659	2,133	2,255	466	450	524	589
iii) Fisheries	308	295	295	295	472	703	825	522
iv) Forestry and Wildlife	10,742	7,910	7,910	12,746	4,044	5,767	4,550	5,119
v) Plantations	—	—	—	—	2	—	2	2
vi) Co-operation	815	486	1,131	1,156	375	769	648	708
vii) Other Agricultural Programmes	372	207	207	277	31	36	35	40
viii) Major and Medium Irrigation projects	17,660	12,070	12,071	12,869	406	504	457	514
ix) Minor Irrigations	1,253	463	463	2,657	2,115	2,042	2,380	2,678
x) Power	24,000	16,000	16,000	135,000	1	1	1	1
xi) Petroleum	—	—	—	—	2	2	3	3
xii) Village and Small Industries	2,404	321	7	8	180	126	203	228
xiii) Industries@	29,214	32,020	32,048	35,058	2,258	2,291	2,540	2,858
xiv) Ports and Light Houses	—	—	—	—	6	8	7	8
xv) Road Transport	143	187	187	187	—	—	—	—
xvi) Tourism	31	1	1	750	125	186	141	158
xvii) Others*	17,414	11,767	19,720	9,212	24,842	31,776	27,994	29,335
D. Grants from the Centre (1 to 5)	414,928	508,361	632,784	803,068	226,318	289,833	567,410	471,579
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	239,995	228,312	199,726	271,664	123,981	180,380	138,968	190,876
	—	—	—	—	—	—	—	—
2. Central Plan Schemes	19,064	1,060	1,181	582	7,360	8,265	8,976	8,787
3. Centrally Sponsored Schemes	122,379	145,474	208,923	211,911	48,355	54,331	95,549	101,228
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	33,490	133,515	222,954	318,911	46,621	46,857	323,918	170,688
a) Statutory Grants	13,471	102,168	179,750	272,306	35,712	30,875	288,717	144,978
b) Grants for relief on account of Natural Calamities	13,336	12,124	22,195	22,836	9,217	8,380	17,605	18,112
c) Others	6,683	19,223	21,009	23,769	1,693	7,602	17,596	7,598